

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 639**  
(TO BE ANSWERED ON 06.02.2019)

**QUOTA/RESERVATION FOR CONTRACTUAL WORKERS**

**639. DR. C. GOPALAKRISHNAN:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Union Government has any proposal to make quota/reservation for contractual work and part time jobs in all Central and State Government jobs;
- (b) if so, the details thereof;
- (c) the time by which the said proposal is likely to be implemented; and
- (d) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a): The services under the State come under the List-II i.e. "State List" of the Constitution, which are within the jurisdiction of the Government of respective States.

Presently, there is no proposal to make quota/reservation for contractual work and part time jobs in Central Government jobs.

(b) to (d): Do not arise, in view of reply to part (a) above.

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